

(10)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR PEELCH, JAIPUR.

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Date of Decision: 29.5.97

RA 50/95 with MA 305/95 in OA 342/92.

Rajendra Dutt Morya, Dewan, Ashok Kumar Garg, R.C.Sharma, Mahendra Kumar Sharma and Mahendra Kumar Ratanpal

Applicants

Versus

1. Prakash Chand Khundia, Chief Clerk in the office of Compilation Office, Western Railway, Ajmer.
2. Union of India through the General Manager, Western Railway, Churchgate, Bombay.
3. General Manager (E), Western Railway, Churchgate, Bombay.
4. Statistic and Analysis Officer, Compilation Office, Western Railway, Ajmer.

... Respondents

CORAM

HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR.O.P.SHARMA, ADMINISTRATIVE MEMBER

For the Applicants

... Mr.S.K.Jain

For the Respondents

... None

O-R-D-E-R

PER HON'BLE MR.GOPAL KRISHNA, VICE CHAIRMAN

Applicants, named above, have filed this Review Application for seeking a review of the order at Ann.RP/1 dated 12.12.94.

2. We have heard the learned counsel for the applicants. None is present for the respondents.

3. The learned counsel for the applicants has stated that this Review Application has become infructuous and he does not want to press the same on merits. The Review Application and the MA 305/95, for condonation of delay, connected with the Review Application, are therefore dismissed. No order as to costs.

  
(O.P.SHARMA)

ADM.MEMBER

  
(GOPAL KRISHNA)  
VICE CHAIRMAN

VK